

(b) if so, action taken thereon; and

(c) if no action has been taken so far, the reasons of delay?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). A representation dated 25-3-81 from Shri M. B. Shivankar, M.L.A. regarding provision of a canal crossing between Amgaon and Gudma stations was received by the South Eastern Railway Administration. The work has already been completed in May, 1981.

Reservation Quota of Sleeper Berths for Karad Railway Station

4766. SHRI N. K. SHEJWALKAR:
SHRI DAYA RAM SHAKYA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Chief Commercial Superintendent/Divisional Railway Manager, South Central Railway, Hubli/Secunderabad have received the representation from the merchants of Karad, District Satara (Maharashtra) regarding the allocation of more quota for three-tier sleeper coach berth reservation in 304 Up Mahalaxmi Express and 83 Up Maharashtra Express for Karad Railway Station;

(b) if so, what action has been taken by the authorities concerned; and

(c) if no, action has so far been taken, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) and (c). Karad station has been provided with a quota of 10 second class sleeper berths by 83 Up Maha-

rashtra Express from 15-7-1981 and 6 berths in place of 4 berths in second class sleeper by 304 Up Mahalaxmi Express from 15-8-1981.

Grievances of Chopan Loco Staff

4767. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the attention of the Ministry has been drawn to the news published under the caption "Chopan Ma Loco Mechanical Majdoor ka Sangram" in the Hirawal, a Dhanbad-based weekly dated 21st April, 1981;

(b) if so, what are the grievances of the Loco Staff, Chopan; and

(c) action taken by the administration to redress the grievances?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Life Insurance Corporation benefit to Gangman and Khalasis

4768. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether he is aware that the poor Gangmen and Khalasis in Engineering Department who have acquired the temporary status of Railway Employees, have been deprived of Life Insurance benefit;

(b) the reasons and legal authority to stop the deduction of the premia from the salary of the Khalasis of T.O. W/Patratu, Eastern Railway who have acquired the temporary status; and

(c) action taken by his Ministry to eliminate the discrimination and ensure the social justice to these poor Railwaymen who have acquired temporary status after serving years as Casual labourers?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) to (c). The Railway Employees Insurance Scheme was introduced with effect from 1-7-1977 on the basis of the recommendations of the 3rd Pay Commission and the orders issued by the Ministry of Finance in this connection. The question of extending the benefit of Insurance Scheme to casual labourers including those who have acquired temporary status has been examined in consultation with the Ministry of Finance who have not considered it feasible to extend the benefit of the scheme to this group of employees.

Fake Matriculation Certificates

4769. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to refer to Unstarred Question No. 10085 on 7th May, 1981 regarding appointment of Assistant Station Masters and state:

(a) the details of cases of fake Matriculation Certificates detected up to July, 1981 in Dhanbad and other Divisions of Eastern Railway and the action taken against such serious offences and gross misconduct;

(b) whether Switchmen and Levermen having the qualification upto Matric standard or Class VIII standard have been given promotion as Assistant Station Masters in Danapur, Asansol, Howrah and Sealdah Division;

(c) if so, the action taken or proposed to be taken by the Ministry in the matter; and

(d) the reasons for not referring such serious offences of fraud of Matriculation certificates and gross misconduct of the Railway employees to the C.B.I. to underneath the racket behind these frauds and appointments on fake certificates?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) As indicated in reply to Part (b) of Unstarred Question No. 10085 on 7-5-1981, 12 certificates purported to have been issued by the Bihar Secondary School Board, Patna, have been declared fake by the authorities of the aforesaid Board. All the 12 cases pertain to Dhanbad division and no such case has been detected on any other division of Eastern Railway. Disciplinary action has been initiated against the 12 staff.

(b) the minimum academic qualification required for promotion as Assistant Station Master is matriculation. No case of any Switchman or Leverman being promoted as Assistant Station Master without having requisite academic qualification has been detected in Danapur, Asansol, Howrah and Sealdah Divisions.

(c) Does not arise.

(d) As replied to in Para (c) of Unstarred Question No. 10085 on 7-5-1981, the matter was discussed with Superintendent of Police C.B.I., Patna, by officials of Eastern Railway on 18-11-1980 and C.B.I. was requested to take up the matter. But it was advised by C.B.I. that the same may be dealt departmentally.

Per Capita Expenditure on Health care programme

4770. SHRI N. E. HORO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the per capita expenditure incurred by the Centre and the State Governments on the Health Care Programme during last two years and the results achieved so far;

(b) the per capita expenditure incurred by the Central and State Government during the last one year as against the allocations made;